NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 1306 of 2019

IN THE MATTER OF:

Excise and Taxation Department Sonipat, Haryana ....Appellant

Vs.

Sunstar Overseas Ltd. & Anr. ....Respondents

Present:
For Appellant: **Ms. Manisha Agrawal Narain and Ms. Sugandha Jain, Advocates.**
For Respondents: **Mr. Abhishek Anand and Mr. Viren Sharma for RP/ R-2.**

O R D E R
(Virtual Mode)

22.03.2021: Learned Counsel for the Appellant seeks time to file 'Written submissions'. The same may be filed within two weeks. 'Copies of Judgments' on which parties want to rely, may be filed within two weeks.

List the Appeal 'for admission (after notice) hearing' on **27th April, 2021**.

[Justice A.I.S. Cheema]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/md